

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I (SPECIAL BENCH)
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 11-11-19

PRESENT: SHRI R VARADHARAJAN, MEMBER-JUDICIAL

APPLICATION NUMBER :
 PETITION NUMBER : IBA/750/2019
 NAME OF THE PETITIONER(S) : DULICHAND JAIN
 NAME OF THE RESPONDENT(S) : COLORHOME DEVELOPERS PVT LTD
 UNDER SECTION : 7 RULE 4 OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

E. to. Chinnarese
 B. Suresh
 G. Preethi

counsel for
 financial creditors



M/s. Colorhome Dev
 P. Aa

M. ANANDAN
 Counsel for P.



Two vertical lines drawn in blue ink, likely indicating the space for the court's order or findings.

ORDER

Counsel for the Petitioner as well as Corporate Debtor are present. Counsel for the Petitioner represents that by virtue of settlement arrived at between the parties today, the Petitioner seeks to withdraw the Petition. Taking into consideration the representation as well as the Rule 8 of I&B (Application to Adjudicating Authority) Rules, 2016, the Petition stands **dismissed as withdrawn. File to the records.**

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)

ghk